

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 424  
IA/1457/ND/2022, IA/4118/ND/2022,  
Company Appeal/03/ND/2022, IA/3504/ND/2020,  
CA/621/ND/2019, IA/1359/ND/2024 IN  
IB/1023/ND/2018

**IN THE MATTER OF:**

Model Logistics Pvt Ltd	...	Applicant
Versus		
Advance Home & Personal Care Ltd.	...	Respondent

**Under Section 9 (IBC).**

**Order delivered on 09.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the Income Tax	:	Adv. Indruj Singh SSC, Adv. Rahul Singh, Adv. Sanjeev Menon, Adv. Nishant Shokeen, Adv. Sumita Singh
For the Liquidator	:	Adv. Vivek Parti, Adv. Lakshay Sawhney
For the SBI	:	Adv. Shweta Saini

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **03.06.2024**.

Sd/-  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**